

SECURITIES APPELLATE TRIBUNAL,
MUMBAI

DAILY BOARD FOR 04.02.2021 THROUGH VIDEO CONFERENCING

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	Remarks/Results
<u>AT 11.00 A.M.</u>								
1	A.No. 68/2021	Baldevbhai Patel		SEBI		Admission		Room name for VC: - PREFERENTIALALLOTMENT
2	A.No. 69/2021	Ramilaben Baldevbhai Patel						
<u>AT 11.02 A.M.</u>								
3	MA.No. 59/2021 (Delay Application) & MA.No. 79/2021 (Exmption from filing certified copy) & A.No. 70/2021	Arvind Parasramka	Mr. Arvind Parasramka, Authorised Representative on behalf of Mr.Arvind Parasramka	SEBI & Ors.		Admission		Room name for VC: - SCORESAPPOINTMENT
<u>AT 11.05 A.M.</u>								
4	MA.No. 92/2021 in A.No. 139/2020	Puneet Nikore	Ms. Rinku Valanju,Adv. i/b R V Legal	SEBI		MA Hearing		Room name for VC: - MAREDEMPTION

AT 11.07 A.M.

5	153/2019 A/W	Amit Kumar	Mr. Amit Gupta,Advocate i/b AGKM	SEBI	Mr. Abhiraj Arora,Adv. i/b ELP	Admission/ Disposal	06.01.2021	Room name for VC: - AOPAL
	154/2019 A/W	Nupur Agarwal						
	155/2019 A/W	Anuj Kumar Agarwal						
	156/2019 A/W	Smita Agarwal						
	157/2019 A/W	Radha Rani						
	158/2019	Amit Kumar Agarwal HUF						

AT 11.09 A.M.

6	MA.No. 443/2019 & A.No. 362/2019	Tripta Bhandari	Mr. Amit Gupta,Advocate i/b AGKM	SEBI	Mr. Abhiraj Arora,Adv. i/b ELP	Admission/ Disposal	06.01.2021	Room name for VC: - WTMFSPL
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AT 11.11 A.M.

7	A.No. 472/2020	S.N. Sharma	Mr. Prakash Shah ,Advocate i/b Prakash Shah & Associates	SEBI	Mr. Chander Uday Singh,Sr.Adv. i/b K.Ashar &Co.	Admission/ Disposal	15.12.2020	Room name for VC: - MPSGDR
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AT 11.13 A.M.

8	A.No. 318/2019 A/W	Vital Communications Ltd.	Mr. Prakash Shah, Adv. i/b Prakash Shah	SEBI	Mr. Kevic Setalvad, Sr. Adv. i/b K. Ashar & Co.	Admission/ Disposal	06.01.2021	Room name for VC: - WTMVCL
	A.No. 442/2019 A/W	Master Finlease Ltd.						
	A.No. 443/2019 A/W	Vijay Jhindal						
	A.No. 444/2019 A/W	Shubha Jhindal						
	A.No.321/2019	Flare Finance (India) Limited	Mr.Chintan Sheth, CA i/b Chintan Sheth & Associates					

AT 11.25 A.M.

9	MA. No. 591/2019 & MA.No. 547/2019 & A.No. 511/2019 A/W	JLG Securities Pvt.Ltd.	Mr.Chintan Sheth, CA i/b Chintan Sheth & Associates	SEBI	Mr.Vishal Kanade, Advocate i/b Legasis Partners	Admission/ Disposal	12.01.2021	Room name for VC: - AOJLG
	MA.No. 591/2019 & A.No. 547/2019 A/W	K P Abraham	Mr. Ketan Rupani, CA i/b Ketan Rupani & Co.					
	MA.No 592/2019 & A.No.548/2019 A/W	Hari Om Mishra						
	MA.No. 593/2019 & A.No. 549/2019 A/W	Parul Kansal						

	MA.No. 594/2019 & A.No. 550/2019 A/W	Ajay Srivastava							
	MA.No. 595/2019 & A.No. 551/2019 A/W	Ashok Kumar Nigam							
	MA.No. 599/2019 & A.No. 563/2019 A/W	Paramjeet Arora							
	MA.No. 600/2019 & A.No. 564/2019	Shree Gopal Gupta							
<u>AT 11.40 A.M.</u>									
10	A.No. 103/2020 A/W	India Ratings & Research Private Limited	Mr. P.N.Modi, Sr. Adv. i/b Shardul Amarchand Mangaldas	SEBI	Mr. Rafique Dada,Sr.Adv. i/b K.Ashar & Co.	Admission/ Disposal	12.01.2021	Room name for VC: - DILIGENCE DISPARITY	
	A.No. 456/2020 A/W								
	MA.No. 473/2020 (Delay Application) & A.No. 523/2020 A/W	ICRA Ltd.	Mr. Somasekhar Sundaresan,Advi/b Luthra & Luthra				Mr. Mihir Mody,Adv. i/b K.Ashar & Co.		22.12.2020
	A.No.90/2020 A/W	ICRA Ltd.							
	A.No.556/2020	Care Ratings Ltd.	Mr. Somasekhar Sundaresan,Adv. i/b Joby Mathew & Associates				Mr. Mahesh Kant,Adv. i/b K.Ashar & Co.		11.01.2021